Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: U . P. Infraestate Private Limited Date of Commencement of Liquidation: 08-11-2019; List of Stakeholders as on Date: 30-09-2025; Name of IP: Mr. Devinder Arora; Process Number: 1; Last 5 digitof registration number: 10586

| SI. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of | Amount of claims | Amount of claims | Details in annexure |
|---------|--|----------------------------|--------------|----------------------------|--------------|-------------------|------------------|--------------------|---------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | contingent claims | rejected | under verification | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | | | | | | | | NA |
| 4 | Unsecured financial creditors | 51 | 64737083.55 | 51 | 64737083.55 | | | | Annexure 4 |
| 5 | Operational creditors (Workmen) | | | | | | | | NA |
| 6 | Operational creditors (Employees) | 4 | 11630505.00 | 4 | 11630505.00 | | | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | | | | | | | | NA |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | | | | | | | | NA |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 55 | 76367588.55 | 55 | 76367588.55 | | | | |